

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 304 of 2013**

**Dated : 26<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**EMCO Energy Ltd. ... Appellant(s)**

**Versus**

**Maharashtra State Electricity Regulatory  
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee**

**Counsel for the Respondent (s): Mr. Parag Tripathi, Sr. Adv.  
Mr. Jayant Bhushan, Sr.adv.  
Ms. Deepa Chawan  
Mr. Buddy Ranganadhan,  
Mr.S.Ventakesh  
Ms. Ramni Taneja  
Mr. N. Shah for R-2  
Mr. M.Y. Deshmukh for MSETCL**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for  
hearing on **19.09.2014 at 12.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*pr/vg*